

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
(Circuit Bench at Nainital)

Original Application No. 331/00948/2017

Dated: This the 26th day of July, 2019.

PRESENT:

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Chandra Prakash Gautam, S/o Late Sumeri Lal Gautam, Ex. T.M, O/o GNTD, Nainital. R/o Gurudwara Ward No. 1, Anshik Gadarpur, Tehsil Gadarpur, District Udhampur Singh Nagar - 263152 .

. . . Applicant

By Adv: Shri Kishore Rai

V E R S U S

1. Union of India through Secretary, Telecommunications, New Delhi.
2. Chief General Manager (Uttarakhand), Bharat Sanchar Nigam Ltd. Dehradun.
3. General Manager Bharat Sanchar Nigam Ltd. Nainital Headquarter-Haldwani, District Nainital.
4. Assistant General Manager (Administration), Bharat Sanchar Nigam Ltd. Nainital, District Nainital.

. . . Respondents

By Adv: Shri D.S. Shukla

O R D E R

Delivered by Hon'ble Ms. Ajanta Dayalan, Member(A)

Learned counsel for the applicant states that the matter relates to compassionate appointment of the applicant Chandra Prakash Gautam whose father died on 13.05.2014. The applicant applied for compassionate appointment but the same has been rejected vide order dated 27.10.2015 (Annexure-1). The prayer in the O.A. is to quash the impugned order and to consider the claim of the applicant for compassionate appointment.

2. Counsel for the respondents states that compassionate appointment is not automatic on death of an employee. Each case has to be considered based on matrix already prescribed by BSNL in this regard. He states that the applicant could not secure 55 marks and hence he could not be considered for compassionate appointment.

3. At this stage, counsel for the applicant seeks to withdraw this O.A. with liberty to file a comprehensive representation before the competent authority in the respondents' department for seeking compassionate appointment for the widow of the deceased employee.

4. In view of the above, the O.A. is allowed to be withdrawn with liberty to move a representation before the competent authority in the respondents department for seeking compassionate appointment for the widow of the deceased employee that is Smt. Uma Devi.

(Ajanta Dayalan)

Member (A)

Anand...